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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): Madam, on behalf of my colleague, Shri S. Jaipal Reddy, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2012-2013.

[Placed in Library. See No. LT 9885/15/13]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2012-2013.

[Placed in Library. See No. LT 9886/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2012-2013.

[Placed in Library. See No. LT 9887/15/13]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2012-2013.

[Placed in Library. See No. LT 9888/15/13]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2012-2013.

[Placed in Library. See No. LT 9889/15/13]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Gurgaon, for the year 2012-2013, alongwith Audited

Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Translational Health Science and Technology Institute, Gurgaon, for the year 2012-2013.

[Placed in Library. See No. LT 9890/15/13]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Genome Research, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Genome Research, New Delhi, for the year 2012-2013.

[Placed in Library. See No. LT 9891/15/13]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biomedical Genomics, Kalyani, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2012-2013.

[Placed in Library. See No. LT 9892/15/13]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2012-2013.

[Placed in Library. See No. LT 9893/15/13]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agri-Food Biotechnology Institute, Mohali, for the year 2012-2013.

[Placed in Library. See No. LT 9894/15/13]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2012-2013, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2012-2013.

[Placed in Library. See No. LT 9895/15/13]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2012-2013.

[Placed in Library. See No. LT 9896/15/13]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2012-2013.

[Placed in Library. See No. LT 9897/15/13]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Animal Biotechnology, Hyderabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Animal Biotechnology, Hyderabad, for the year 2012-2013.

[Placed in Library. See No. LT 9898/15/13]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Gurgaon, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Gurgaon, for the year 2012-2013.

[Placed in Library. See No. LT 9899/15/13]

(16) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2012-2013.
- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9900/15/13]

- (b) (i) Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2012-2013.
- (ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9901/15/13]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi,

for the year 2011-2012.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2011-2012, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council of Scientific and Industrial Research, New Delhi, for the year 2011-2012.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT 9902/15/13]

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2012-2013, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2012-2013.

[Placed in Library. See No. LT 9903/15/13]

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT):

Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Statement regarding Review by the Government of the working of the WAPCOS Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the WAPCOS Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9904/15/13]

- (2) (i) Statement regarding Review by the Government of the working of the National Project Construction Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the National Project Construction Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9905/15/13]

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the NHDC Limited, Bhopal, for the year 2012-2013.

- (ii) Annual Report of the NHDC Limited, Bhopal, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9906/15/13]

- (2) (i) Review by the Government of the working of the NHPC Limited, Faridabad, for the year 2012-2013.
- (ii) Annual Report of the NHPC Limited, Faridabad, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9907/15/13]

- (3) (i) Review by the Government of the working of the SJVN Limited, Shimla, for the year 2012-2013.
- (ii) Annual Report of the SJVN Limited, Shimla, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9908/15/13]

- (4) (i) Review by the Government of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9909/15/13]

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI):
Madam, I beg to lay on the Table a copy of the corrigendum (Hindi and English versions) to the Outcome Budget* of Ministry of Drinking Water and Sanitation for the year 2013-2014.

[Placed in Library. See No. LT 9910/15/13]

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI):

Madam, on behalf of my colleague, Shri Sachin Pilot, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2012-2013, together with Audit Report thereon.

[Placed in Library. See No. LT 9911/15/13]

- (2) A copy of the Competition Commission of India (General) Amendment Regulations, 2013 (Hindi and English versions) published in Notification No. No. L-3(2)/Regin-Gen.(Amdt.)/2013/CCI in Gazette of India dated 1st November, 2013 under sub-section (3) of Section 64 of the Competition Act, 2002.

[Placed in Library. See No. LT 9912/15/13]

(3) A copy of the Annual Report and Audited Accounts (Hindi and English versions) of the Institute of Chartered Accountant of India published in Notification No. 1-CA(5)/64/2013 in Gazette of India dated 30th September, 2013, under Section 30B of the Chartered Accountants Act, 1949.

[Placed in Library. See No. LT 9913/15/13]

(4) A copy of the Annual Report and Audited Accounts (Hindi and English versions) of the Institute of Company Secretaries of India published in Notification No. 104/33/Accts. in Gazette of India dated 30th September, 2013, under Section 40 of the Company Secretaries Act, 1980.

[Placed in Library. See No. LT 9914/15/13]

(5) A copy of the Annual Report and Audited Accounts (Hindi and English versions) of the Institute of Cost Accountants of India published in Notification No. G/18-CWA/9/2013 in Gazette of India dated 26th September, 2013, under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library. See No. LT 9915/15/13]

(6) A copy of Notification No. G.S.R.564(E) (Hindi and English versions) published in Gazette of India dated 21st August, 2013, making certain amendments in Notification No. G.S.R.490(E) dated 13th July, 2007 under Section 40 of the Company Secretaries Act, 1980.

[Placed in Library. See No. LT 9916/15/13]

(7) A copy of the Notification No. BY-EL2013/28 (Hindi and English versions) published in Gazette of India dated 17th July, 2013, regarding fresh election (By-election) to the council 2013 against one vacant seat arising out of death, falling in the Southern India Regional Constituency was held in pursuance of the Cost and Works Accountants Act 1959 as amended the Cost and Works Accountants (Election to the Council) Rules, 2006 issued under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library. See No. LT 9917/15/13]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, Delhi, for the year 2012-2013.

[Placed in Library. See No. LT 9918/15/13]

- (2) A copy of the Railway Protection Force (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 719(E) in Gazette of India dated 31st October, 2013 under sub-section (3) of the Section 21 of the Railway Protection Force Act, 1957.

[Placed in Library. See No. LT 9919/15/13]

- (3) A copy of the Railway Red Tariff (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 740(E) in Gazette of India dated 19th November, 2013 under Section 199 of the Railways Act, 1989.

[Placed in Library. See No. LT 9920/15/13]